

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 30-LA-2022/ 3480

From

Surinder Pal,
Secretary.

To

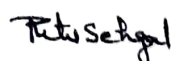
1. The Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi-110001.
2. The Secretary to Government of India,
Ministry of Parliamentary Affairs,
92, Parliament House, New Delhi-110001.
3. The Secretary, Ministry of Law,
Department of Legal Affairs, New Delhi-110001.
4. The Chief Secretary / Additional Chief Secretaries
to Government, Punjab, Chandigarh.
5. All Financial Commissioners / Principal Secretaries/
Administrative Secretaries to Government, Punjab,
Chandigarh.
6. The Chief Electoral Officer and Secretary to Government,
Punjab, Election Department, Chandigarh.
7. The Deputy Secretary to Government of India,
Ministry of Home Affairs,
(Political I(A) Section), New Delhi-110001.
8. The Secretaries to all State Legislative Assemblies /
Councils in India.
9. The Librarian,
Lok Sabha Secretariat, New Delhi-110001.

Dated Chandigarh, the 22nd March, 2022.

Sir / Madam,

I am directed to inform you that the Sixteenth Punjab Vidhan Sabha, which was summoned to meet on the 17th March, 2022 for its First Session, adjourned sine-die today i.e. 22nd March, 2022.

Yours faithfully,



UNDER SECRETARY,
for SECRETARY.